GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2051 TO BE ANSWERED ON 05.05.2016

HOUSES UNDER IAY

2051. SHRIMATI SAKUNTALA LAGURI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether houses are being constructed by the Union Government in rural areas in the State of Odisha;
- (b) if so, the details thereof during the last three years;
- (c) whether the work has been undertaken satisfactorily in this regard and if not, the names of districts where work has not been undertaken satisfactorily; and
- (d) whether this matter was taken up by the Union Government with the State Government and if so, the details and the outcome thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a) and (b): A statement indicating construction of houses under IAY during last three years in Odisha is given in the Annexure-I.
- (c) : No such instance has been brought to the notice of the Union Government.
- (d) : Do not arise.

Annexure-I

House constructed in Odisha under IAY during last three years

State	Houses sanctioned in FY		
	2013-14	2014-15	2015-16*
ODISHA	109844	11474	268322

Figures for FY 2013-14 and 2014-15 are as reported by the State through MPR * Figures for FY 2015-16 are as reported by the State on AwaasSoft as on 02.05.2016